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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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Part III

## Commissionerate of Land Revenue

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കേരള സർക്കാർ  
GOVERNMENT OF KERALA  
2022



## Kannur District

## Payyannur Taluk

## NOTICE

No: G1-934/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Sunil.M Chirvakkam Bhakthibhavan, Kunnumpuram, Mandur, Cheruthazham Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Paru.M Chirvakkam Bhakthibhavan, Kunnumpuram, Mandur who expired on 20-06-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Paru.M. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prasannan.M	Son	68
2	Prameela.M	Daughter	67
3	Meenakshi.M	Daughter	66
4	Mukundan.M	Son	64
5	Vasantha.M	Daughter	58
6	Rajan.M	Son	58
7	Sunil.M	Son	51

No: G1-936/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Nisanth.K.V "Shironi" ,Ezhilode,, Cheruthazham Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Narayanan " Shironi" Ezhilode who expired on 07-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Sakunthala	Wife	72
2	Sheena	Daughter	48
3	Roshna	Daughter	46
4	Nisanth	Son	44

No: G1-769/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Juliat Kunnath House,Aravanchal,Peringom,, Peringom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Velikkakath Rossy Kunnath House,Aravanchal,Peringom, who expired on 13-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Velikkakath Rossy. that it is proposed to issue a legal heirship certificate according to this to the applicant . .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Juliat	Daughter	57
2	Maglin	Daughter	53
3	Shaji	Son	47
4	Shami (Wife of the deceased sonThomas)	Daughter in law	50
5	Eabin (Son of the deceased son Thomas)	Grand Son	25
6	Bibin (Son of the deceased son Thomas)	Grand Son	24

No: G1-935/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Karunakaran.K.V Keeneri House,Okra Mandur, Cheruthazham Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Rohini.K.V Keeneri House,Okra Mandur who expired on 24-10-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Rohini.K.V. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kumaran.K	Husband	81
2	Karunakaran.K.V	Son	58
3	Saroja Kunhikkannan	Daughter	55
4	Krishnan.K.V	Son	53

No: G1-933/2022

08-02-2022

Notice is hereby given to all to whom it may be concern that Akshaykumar.K.V ,Kudelvalli Illam,Kokkad,Mandur P.O, Cheruthazham Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Ashokan K.V ,Kudelvalli Illam,Kokkad,Mandur P.O who expired on 01-01-2022 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Ashokan K.V. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Akshaykumar.K.V	Son	25
2	Arun Kumar K.V	Son	18
3	Kamala.D ( Second wife)	Wife	49



ജി1-8844/2021

29. 01. 2022

**തെറ്റ് തിരുത്തൽ പരസ്യം**

12.10.2021 തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 40 -ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാൻഡ് റവന്യൂ വിഭാഗത്തിൽ പാർട്ട് നം. 3 പേജ് നമ്പർ 8290 -ൽ പ്രസിദ്ധപ്പെടുത്തിയ ജി1.8844/21 നമ്പർ പരസ്യത്തിൽ പരേതന്റെ അവകാശിയായി ക്രമ നം. 2 ആയി സുമേഷ്. കെ, പരേതനുമായുള്ള ബന്ധം മകൻ, വയസ്സ് 32 എന്നവരെക്കൂടി ഉൾപ്പെടുത്തി താഴെ പറയും പ്രകാരം തിരുത്തി വായിക്കേണ്ടതാണ്.

ക്രമനമ്പർ	പേര്	മരിച്ചവരുമായുള്ള ബന്ധം	വയസ്സ്
1	സരോജിനി.കെ.പി	ഭാര്യ	52
2	സുമേഷ്.കെ	മകൻ	32
3	രമ്യ.കെ	മകൾ	30

താലൂക്ക് ഓഫീസ്, പയ്യന്നൂർ

തഹസീൽദാർ



## Kannur District

## Payyannur Taluk

## NOTICE

No: G1-941/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Geetha.K.V ,Kanhirangadan veedu,Mailanchey Kuttur, Kuttur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late VIJAYAN.N ,Kanhirangadan veedu,Mailanchey Kuttur who expired on 01-07-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late VIJAYAN.N. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Geetha.K.V	Wife	53
2	Sangeetha.K.V	Daughter	32
3	Rashmi.K.V	Daughter	29



## Kannur District

## Payyannur Taluk

## NOTICE

No: G1-779/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that K.B.Krishnan. Kutyatt Bhandarapurayil ,Peruvamba, Kuttur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late K.B chakki Kutyatt Bhandarapurayil ,Peruvamba who expired on 16-08-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.B chakki. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K.B. Balakrishnan	Son	79
2	K.B. Damodaran	Son	78
3	K.B.Krishnan	Son	70
4	K.B. Narayani	Daughter	64

No: G1-784/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Pramod.C Chendacheera House ,Annur, Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late Madhavi.C Chendacheera House ,Annur who expired on 28-02-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Madhavi.C. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Vinod Chendacheera	Son	44
2	Pramod.C	Son	43



No: G1-813/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Lathif.K.P K.P.House,Edat, Kunhimangalam Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late C.P Abdurahiman K.P.House,Edat who expired on 22-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C.P Abdurahiman. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Mariyam.K.P	Wife	72
2	Beefathima.K.P	Daughter	58
3	K.P.Asya	Daughter	53
4	K.P. Abootti	Son	52
5	Subaida. K.P	Daughter	50
6	Lathif.K.P	Son	46
7	Suhara.K.P	Daughter	43
8	Ashraf.K.P	Son	39

No: G1-856/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Abdu Rasheed M.P ,Baithu Rahma,Koyipra, Vellora Village , Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Abdulrahman.K.P ,Kadavathe peedikayil who expired on 12-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Abdulrahman.K.P. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ayisha.M.P	Wife	65
2	Mariyakkutty.M.P	Daughter	49
3	Ramla.M.P	Daughter	47





4	Abdu Rasheed M.P	Son	46
5	Safoora M.P	Daughter	44
6	Sainaba.M.P	Daughter	41
7	Muhammad Shereef.M.P	Son	37

No: G1-939/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Dileepkumar.V.P Ani Cottage ,Pilathara, Cheruthazham Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Padinharepurayil Govindan Ani Cottage ,Pilathara who expired on 23-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Padinharepurayil Govindan. that it is proposed to issue a legal heirship certificate according to this to the applicant . .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Madhavi.V.P	Wife	72
2	Dr.V.P.Anilakumari	Daughter	60
3	Jayanthi.V.P	Daughter	56
4	Pradeepkumar.V.P	Son	53
5	Dileepkumar.V.P	Son	51

No: G1-940/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that SHAMSUDEEN.M.C ,Chombalan,Kuliyapram, Kuttur Village , Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Mariyam ,Moopantakath,,Kuliyapram who expired on 01-12-2006 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mariyam. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is propose d to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Hameed Moopantakath	Son	57
2	Subaida M.C	Daughter	49



3	ShamsudeenM.C	Son	46
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No: G1-906/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Asma.M ,Monangatt House,Perumba,Payyanur, Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late Mukri Assainar.M ,Monangatt House,Perumba,Payyanur who expired on 07-11-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Mukri Assainar.M. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Asma.M	Wife	72
2	Ramla.M	Daughter	55
3	Subaida.M	Daughter	53
4	Muhammed Rafi.M	Son	48
5	Shahida.M	Daughter	46
6	Jafar.M	Son	43
7	Bushara.M	Daughter	41

No: G1-907/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Anishbabu.M ,Maniyeri House,Vellur , Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late Narayanan Nambiar.K.V.N ,Maniyeri House,Vellur who expired on 21-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Narayanan Nambiar.K.V.N. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Premalatha.M	Wife	64
2	Nisha.M	Daughter	45
3	Anishbabu.M	Son	41



No: G1-944/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Sasidharan.M.K ,Moolakkovval House, Korom,Chalakkode, P O, Korom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late M.K.Ganapathi ,Moolakkovval House, Korom,Chalakkode,P O who expired on 20-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M.K.Ganapathi. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Devaki.M.K	Wife	74
2	Sasidharan.M.K	Son	54
3	Manoj.M.K	Son	48
4	Jayaprakasan.M.K	Son	46
5	Jayaprabha.M.K	Daughter	42
6	Joshi.M.K	Son	38

No: G1-1004/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Rathnavally.P.V Sreeprasadam,Pangadam,Kandoth P.O, Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Raveendran.M.P.V Sreeprasadam,Pangadam,Kandoth P.O who expired on 04-02-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Raveendran.M.P.V. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Rathnavally.P.V	Wife	56
2	Sujesh.P.V	Son	33
3	Sujana.P.V	Daughter	31

No: G1-943/2022

04-02-2022



Notice is hereby given to all to whom it may be concern that Ramani.K.S ,Kallara Kottararathil,Kanayi North, Korom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purpose in respect of the legal heirs of late K RajalakshmiAmma ,Raji Nivas, Kanayi who expired on 11-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K RajalakshmiAmma. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ramani.K.S	Daughter	62
2	K.S Rajeevan	Son	59
3	Sumathi.K.S	Daughter	58
4	Kairali.K.S	Daughter	55

No: G1-1005/2022

04-02-2022

Notice is hereby given to all to whom it may be concern that Krishnan K ,Ettammal House, Kothayimukh, Vellur Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Pradeep Ettammal ,Kandoth,Payyanur PO who expired on 25-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pradeep Ettammal. that it is proposed to issue a legal heirship certificate according to this to the applicant . - Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Prakashan.E	Brother	56
2	Krishnan.K	Brother	55
3	Babu.E	Brother	50
4	Pramod.E	Brother	45
5	Praseetha.E	Sister	37



## Kannur District

## Payyannur Taluk

## NOTICE

No: G2/13241/2021

04-02-2022

Notice is hereby given to all to whom it may be concern that P.V.Madhusoodanan Panayanthatta veedu, Ezhome P. O, Ezhome Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late P.V.Sarojini Amma Panayanthatta veedu, Ezhome P.O who expired on 20-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P.V.Sarojini Amma. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P.V.Madhusoodanan	Son	69
2	P.K.Viswanathan	Son	60
3	Thulasi.P.K	Daughter	52
4	Ramya.T.R (Daughter of deceased Vijaya lakshmi)	Grand Daughter	28
5	Revathi.T.R (Daughter of deceased Vijaya lakshmi)	Grand Daughter	25

No: G2/772/2022

03-02-2022

Notice is hereby given to all to whom it may be concern that Khadeeja Eripuram Laksham Veedu Colony Madayi, Madayi Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late Hameed.K.T Kodakkatt Thoduvil Eripuram , Madayi who expired on 13-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Hameed.K.T. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Khadeeja	Wife	47



2	Haseeba.T.P	Daughter	30
3	Ashik.T.P	Son	28

No: G2/9162/2021

02-02-2022

Notice is hereby given to all to whom it may be concern that Saber Mohey Neelufur Mahal Madayi, Madayi Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late T.Moidu Neelufur Mahal Madayi who expired on 05-03-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T.Moidu. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Saber Mohey	Son	39
2	Neelufar Mohy	Daughter	37
3	Dulkifili Mohi	Son	32
4	Zakeena.V.C (Second wife)	Wife	62

No: G2/401/2022

02-02-2022

Notice is hereby given to all to whom it may be concern that Omana.A.T Kollam kudiyl Edavaramba Puligome, Pulin gom Village, Payyannur Taluk of Kannur District has filed an application of a legal heirship certificate to produce before General Purpose in respect of the legal heirs of late K.J.Paulose Kollam kudiyl Edavaramba Puligome who expired on 20-03-2012 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.J.Paulose. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Payyannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Omana.A.T	Wife	65
2	Kollamkudy Poullose Roy	Son	43
3	Joshy.K.Poullose	Son	42
4	Shyju Kollamkudiyl Paulose	Son	41



തെറ്റിരുത്തൽ പരസ്യം

ജി1-8673/2022

04.02.2022

16.11.2021 തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 45 -ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാൻഡ് റവന്യൂ വിഭാഗത്തിൽ പാർട്ട് നം. 3 പേജ് നമ്പർ 12952-ൽ പ്രസിദ്ധപ്പെടുത്തിയ ജി1. 8673/21 നമ്പർ പരസ്യത്തിൽ ഫയൽ നമ്പർ ജി 1 എന്നതിനു പകരം ജി 2 എന്നും 1 നമ്പർ അവകാശിയുടെ പരേതയുമായുള്ള ബന്ധം മകളുടെ ഭർത്താവ് എന്നതിനു പകരം മകൻ എന്നും ക്രമനമ്പർ 2 അവകാശിയുടെ പരേതനുമായുള്ള ബന്ധം മകൾ എന്നും എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്  
പയ്യന്നൂർ

ഒപ്പ്  
തഹസീൽദാർ  
പയ്യന്നൂർ



ജി1- 9860/2021

തീയതി : 09.02.2022

**തെറ്റ് തിരുത്തൽ പരസ്യം**

30.11.2021 തീയതിയിലെ കേരള ഗസറ്റ് നമ്പർ 47 -ൽ കമ്മീഷണറേറ്റ് ഓഫ് ലാൻഡ് റവന്യൂ വിഭാഗത്തിൽ പാർട്ട് നം. 3 പേജ് നമ്പർ 15185 -ൽ പ്രസിദ്ധപ്പെടുത്തിയ ജി1.9860/2021 നമ്പർ പരസ്യത്തിലെ, മരണതീയതി 09-07-2021 എന്നതിനു പകരം 09-07-2001 എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, പയ്യന്നൂർ

ഒപ്പ്  
തഹസീൽദാർ